

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 196 of 2013 &
IA No. 272 of 2013**

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s OPG Renewable Energy Pvt. Ltd.Appellant(s)

Versus

**Tamil Nadu Generation & Distribution Corprn. Ltd. ...Respondent(s)
Anr.**

Counsel for the Appellant (s): Ms. Shagufa Sarin
Mr. Ram Gupta

ORDER

A request has been made by the learned counsel for the Appellant for posting this Appeal along with Appeal No. 199 of 2013, which has been posted before the Chennai Circuit Bench.

Therefore, post this Appeal along with Appeal No. 199 of 2013 before the **Chennai Circuit Bench on 26.08.2013** for Admission.

(Justice Surendra Kumar)
Judicial Member
ts/av

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson